

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) and (b) The Industrial Development Bank of India (IDBI) has reported that the States of Gujarat and Andhra Pradesh lie in the cement surplus region and even the existing units are facing marketing problems resulting in a number of such units becoming sick and committing defaults to the financial institutions. In view of this, financial institutions are not considering financing any grass-root cement projects, including mini-cement units, in these States for the present.

(c) No, Sir.

(d) Does not arise.

77 [English] Delhi

Bank Robbery in Okhla Branch of State Bank of Patiala

2374. SHRI TARA CHAND KHANDLWAL } : Will
SHRIMATI BASA VARAJESWARI }

the Minister of FINANCE be pleased to state :

(a) whether robbers killed five bank employees and decamped with rupees two lakh from the Okhla branch of the State Bank of Patiala on July 15, 1991;

(b) whether the security provided by the bank was inadequate;

(c) if so, the steps taken to further tighten the security arrangements in the bank;

(d) whether any compensation has been announced by the Government to the next of kin of the deceased; and

(e) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) Three

bank employees and two members of the public were killed by the robbers in Okhla branch of State Bank of Patiala on 15th July, 1991. Robbers also took away an amount of Rs. 2,04,040.

(b) The branch had one armed guard and also a security alarm system. The alarm system was in working order but could not be activated earlier as the employees were under a state of shock due to fear and dacoits were dictating terms at gunpoint.

(c) Police authorities have been requested to take all preventive measures in so far as bank branches in the Union Territory of Delhi are concerned. Security measures needed by public sector banks are constantly reviewed and depending on the risk factor involved, armed guards are posted and anti-burglary/robbery devices etc. are installed wherever necessary.

(d) and (e) The bank has sanctioned Rs. 1.00 lakh each to the next of kin of all the 5 persons killed.

[Translation]

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Recruitment Offices for Defence Forces

2375. PROF. RASA SINGH RAWAT : Will the Minister of DEFENCE be pleased to state :

(a) the State-wise number of recruitment offices in the country for the various wings of the defence forces; and

(b) the norms prescribed for the physical standards and educational qualifications for recruitment ?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR) : (a) Statement I is enclosed.

(b) Statements II, III and IV in respect of Army, Navy and Air Force, respectively, are enclosed.